

On 15th April, 2014, the Hon'ble Supreme Court in a Writ Petition (Civil) No. 400/2012 filed by National Legal Services Authority (NLSA) has delivered its judgement on the issues of Transgender Persons, directing the Central and State Governments to take various steps for the welfare of the transgender community and also to examine the recommendations of the Expert Committee based on the legal declaration made in the above said judgment and implement them.

An Inter Ministerial Committee has been constituted to pursue implementation of the Expert Committee's recommendation in the light of Supreme Court's Judgement.

Welfare of elders in Uttarakhand

3169. SHRI TARUN VIJAY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the number of old and helpless men and women in the country has increased during the last few years;
- (b) if so, the details thereof, State-wise including Uttarakhand; and
- (c) the number of Government and private institutions engaged for their care/welfare?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per census 2011, the population of Senior citizens in the country has increased from 7.7 crore (7.5%) in 2001 to 10.38 crore in 2011, which is 8.6 per cent of the total population. A statement showing size of elderly population (aged 60+) by residence in States and Union Territories as per census 2001 and 2011 is given in Statement-I (*See* below).

(c) There is no data available/maintained with regard to the private institutions engaged in the care/welfare of Senior Citizens. However, the Ministry of Social Justice and Empowerment is implementing a Scheme namely, Integrated Programme for Older Persons (IPOP) under which Grant-in-aid is given to implementing agencies *i.e.* Panchayati Raj Institutions/Local bodies, Non-Governmental Voluntary Organizations, State Government autonomous/subordinate bodies, Government Recognized Educational institutions, Youth Organizations and in exceptional cases, State Governments/UT administrations for, *inter-alia*, running of Old Age Homes, Day Care Centres, Mobile Medicare Units etc. The number of NGOs and the projects assisted are given in Statement-II.

Statement-I

State-wise Aged Population (60+) by sex and its percentage to total population-2001 and 2011

(in lakhs)

Sl. No.	State/UT	Total Population	
		In 2001	In 2011
1	2	3	4
1.	Andhra Pradesh	57.88	82.78
2.	Andaman and Nicobar Islands	0.17	0.25
3.	Arunachal Pradesh	0.50	0.64
4.	Assam	15.60	20.79
5.	Bihar	55.01	77.07
6.	Chandigarh	0.45	0.67
7.	Chhattisgarh	15.04	20.04
8.	Dadra and Nagar Haveli	0.09	0.14
9.	Daman and Diu	0.08	0.11
10.	NCT of Delhi	7.20	11.47
11.	Goa	1.12	1.63
12.	Gujarat	34.99	47.87
13.	Haryana	15.84	21.94
14.	Himachal Pradesh	5.48	7.03
15.	Jammu and Kashmir	6.75	9.23
16.	Jharkhand	15.79	23.57
17.	Karnataka	40.62	57.91
18.	Kerala	33.36	41.93
19.	Lakshadweep	0.04	0.05
20.	Madhya Pradesh	42.81	57.13
21.	Maharashtra	84.55	111.07
22.	Manipur	1.45	1.88
23.	Meghalaya	1.06	1.39
24.	Mizoram	0.49	0.69

1	2	3	4
25.	Nagaland	0.90	1.03
26.	Odisha	30.39	39.84
27.	Puducherry	0.81	1.20
28.	Punjab	21.92	28.66
29.	Rajasthan	38.10	51.12
30.	Sikkim	0.29	0.41
31.	Tamil Nadu	55.07	75.10
32.	Tripura	2.33	2.90
33.	Uttar Pradesh	116.49	154.40
34.	Uttarakhand	6.54	9.01
35.	West Bengal	57.00	77.42
TOTAL		766.22	1038.37

Source: Census of India 2001 and 2011

Statement-II

State-wise no. of proposals received and assisted under the Integrated Programme of Older Persons (IPOP) Scheme during 2013-14

Sl. No.	States/UTs	Proposals received	No. of NGO covered	No. of projects assisted
1	2	3	4	5
ROC				
1.	Andhra Pradesh	116	61	91
2.	Bihar	2	2	2
3.	Chhattisgarh	2	1	1
4.	Goa	0	0	0
5.	Gujarat	0	0	0
6.	Haryana	18	14	18
7.	Himachal Pradesh	1	2	4
8.	Jammu and Kashmir	0	0	0
9.	Jharkhand	0	0	0

1	2	3	4	5
10.	Karnataka	45	17	22
11.	Kerala	2	2	4
12.	Madhya Pradesh	5	3	3
13.	Maharashtra	26	30	40
14.	Odisha	105	44	98
15.	Punjab	7	5	6
16.	Rajasthan	2	3	6
17.	Tamil Nadu	35	8	11
18.	Uttar Pradesh	20	11	16
19.	Uttarakhand	5	4	6
20.	West Bengal	52	23	55
UTs				
21.	Andaman and Nicobar Islands	0	0	0
22.	Chandigarh	0	0	0
23.	Dadra and Nagar Haveli	0	0	0
24.	Daman and Diu	0	0	0
25.	Lakshadweep	0	0	0
26.	Delhi	5	4	3
27.	Puducherry	0	0	0
NE Region States				
28.	Arunachal Pradesh	1	0	0
29.	Assam	25	7	10
30.	Manipur	36	14	17
31.	Meghalaya	0	0	0
32.	Mizoram	1	0	0
33.	Nagaland	0	0	0
34.	Sikkim	1	0	0
35.	Tripura	4	0	0
TOTAL		516	255	413